

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5415
ANSWERED ON:06.09.2011
UNAUTHORISED USE OF NUMBER PLATES
Mandal Shri Mangani Lal;Singh Shri Jagada Nand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that criminals are sneaking into Delhi by using imported cars carrying blue diplomatic (CD) number plates;
- (b) if so, the details thereof alongwith the number of such cases reported;
- (c) whether the Government has maintained the records of the vehicles sold by different Embassies;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps being taken by the Government to maintain the records of such vehicles and to stop unauthorised use of such number plates?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): No such case has been registered by the Delhi Police.
- (c) to (e): Yes, Madam. The details of the vehicles sold by different Embassies are maintained in the Protocol Division of the Ministry of External Affairs. The steps taken by Delhi Police in this regard are as follows: -
1. Collection of intelligence about any such illegal activity.
 2. Deployment of permanent pickets at static locations.
 3. Deployment of pickets at vulnerable points with variable timings to keep element of surprise.
 4. Joint checking by local police, PCR and traffic police to check the vehicles with defective/suspicious number plates.